

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (C) No(s). 35958/2016

FATEH SINGH CHAUHAN AND ORS & ORS.

Petitioner(s)

VERSUS

NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY AND ANR & ANR.

Respondent(s)

Date : 05-07-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Amit Kumar, AOR

Mr. Shaurya Sahay, Adv.

For Respondent(s)

Mr. Ravindra Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time is granted to respondent Nos.1 and 2
for filing counter affidavit.

List again on 8.8.2018.

KAPIL MEHTA
Registrar
5.7.2018

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